

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 95/TT/2012

Date: 14.11.2012

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for (under contingency plan for power evacuation of NTPC -VSTPP#4 Generation Project) associated with Sasan UMPP TS in Western Region for tariff block 2009-14 period

Sir,

Please refer to PGCIL's affidavit dated 25.10.2012. In this connection, I request you to furnish the following information, on affidavit with advance copy to the respondents/beneficiaries, latest by 14.12.2012:-

- (i) Auditor's certificate, projected additional capital expenditure along with Form-1, Form-6, Form-9, and Form- 13 for Asset-III as on actual date of commercial operation , i.e., 1.2.2012 (765 kV S/C Satna- Bina Ckt-1);
- (ii) The management certificate and tariff forms for Asset-II and tariff forms in respect of part of Asset-V, after its commissioning.

2. This is also to inform that information in respect of our letter dated 29.6.2012 (copy enclosed) is also awaited. It is requested that the same may also be expeditiously sent, by 14.12.2012.

Yours faithfully,

(P.K.Sinha)  
Assistant Chief (Legal)